

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.4205
TO BE ANSWERED ON 26TH MARCH, 2025

DISTRIBUTION OF FOODGRAINS UNDER NFSA

4205. SHRI MUHAMMED HAMDULLAH SAYEED:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the current status of the implementation of the National Food Security Act (NFSA) and the number of beneficiaries that have been covered under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) during the last year;
- (b) whether the Government has taken measures to ensure the timely distribution of foodgrains under the NFSA and if so, the details thereof; and
- (c) the number of grievances related to foodgrain distribution which have been resolved during the last year?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The National Food Security Act, 2013 (NFSA) is being successfully implemented in all the States/ Union Territories. At present, against the intended coverage of 81.35 crore, 80.56 crore beneficiaries are identified by the States/UTs under the Act for receiving foodgrains free of cost.

The coverage of beneficiaries under the Act during the last three years is as follows: -

(In lakh)

As on 31.03.2022	As on 31.03.2023	As on 31.3.2024	As on 15.03.2025
7972.53	8010.70	8049.94	8056.02

(b): As part of the technology driven Public Distribution System (PDS) reforms, with the aim to improve the efficiency and reduce leakages in the PDS, the ration cards/beneficiaries database have been completely digitized (100%) in all States/UTs. The transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs. Also, online allocation has been implemented in all States/UTs (except UTs of Chandigarh, Puducherry and Urban area of Dadra & Nagar Haveli, which have adopted DBT Cash Transfer scheme) and the supply chain has been computerized in 31 States/UTs. Further, 5.41 lakh (99.6%) out of total 5.43 lakh Fair Price Shops (FPSs) have been automated by installing ePoS devices for the distribution of foodgrains in a transparent manner (electronically) through biometric/Aadhaar authentication of beneficiaries under the PDS system.

(c): Targeted Public Distribution System (TPDS) governed under National Food Security Act, 2013 (NFSA) is operated under the joint responsibility of the Central and the State/ Union Territory (UT) Governments. The operational responsibilities for allocation of foodgrains within the States/ UTs, identification of eligible beneficiaries families, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries under TPDS and supervision over and monitoring of functioning of Fair Price Shops (FPSs) etc. rest with the concerned State/ UT Governments.

Helpline number 1967/1800-State series number is operational in all the States/ UTs for contacting and redressal of the complaints in Public Distribution System (PDS) and filing any type of complaints by the intended beneficiaries.

As and when Complaints are received including food grains distributed, in Department of Food and Public Distribution (DFPD) from any source, they are sent to State/UT Governments concerned for inquiry and appropriate action. No such data regarding number of grievances resolved is not maintained by DFPD. A statement of complaints on TPDS received in the Department in 2024 is at **Annexure-I**.

Annexure-I

**ANNEXURE REFERRED TO IN REPLY TO PART (c) of UNSTARRED QUESTION NO.4205
DUE FOR ANSWER ON 26.03.2025 IN THE LOK SABHA**

**COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS,
ORGANISATIONS & THROUGH MEDIA REPORTS ETC. in 2024**

S. No.	State/ UT	2024
1	Andhra Pradesh	39
2	Arunachal Pradesh	1
3	Assam	178
4	Bihar	1720
5	Chhattisgarh	69
6	Delhi	346
7	Goa	2
8	Gujarat	182
9	Haryana	240
10	Himachal Pradesh	8
11	J&K	57
12	Jharkhand	738
13	Karnataka	126
14	Kerala	8
15	Madhya Pradesh	157
16	Maharashtra	376
17	Manipur	-
18	Meghalaya	5
19	Mizoram	-
20	Nagaland	-
21	Odisha	217
22	Punjab	115
23	Rajasthan	121
24	Sikkim	-
25	Tamil Nadu	151
26	Telangana	36
27	Tripura	5
28	Uttarakhand	68
29	Uttar Pradesh	2201
30	West Bengal	160
31	A&N Island	-
32	Chandigarh	-
33	D& N Haveli and Daman & Diu	-
34	Lakshadweep	-
35	Puducherry	5
36	Ladakh	-
TOTAL		7331
